

National Company Law Tribunal

Allahabad Bench

CP NO.117/ND/2011

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017**

NAME OF THE COMPANY: Dayal Infrastructure Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rakesh Chand Srivastava	Ad.	Person	Rakesh Chand Srivastava
2.	Anil Kumar	PCS.	4	Anil K.

Rama Singh

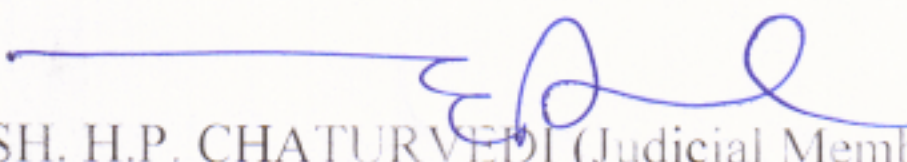
Order dated 20.04.2017

CP No. 117/ND/2011 Dayal Infrastructure Pvt Ltd

Rama Singh

Shri Anil Kumar, PCS along with Shri Rakesh Chand Srivastava represent for company petitioner. The Managing Director of the Company Shri Rama Singh present in person. He makes request stating that his counsel Shri M.L. Sharma is not available today being preoccupied in some other work, hence some time to be granted. Keeping in view of such request, the case is adjourned for hearing. Meanwhile, the respondents are at liberty to file a formal reply on criminal proceedings are pending before the Court.

The matter be listed on 29.05.2017.


SH. H.P. CHATURVEDI (Judicial Member)